

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date : 7th June, 2017
Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu&Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Sanjay Upadhyay, Adv. for Rajasthan Mr. Gurinderjit, Adv. for Punjab PCB Mr. Narender Pal Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhalla, Adv. for Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for Nagaland Mr. Sapam Biswajit M., Adv. for Manipur Mr. Sarthak Chaturvedi & Mr. Rohit Pandey, Adv. for Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Mr. Guntur Prabhakar, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Mr. C.D. Singh, Adv. for Chhattisgarh Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastava, Adv. for MP PCB Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli Mr. Suryanarayan Singh, AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jayesh Gaurav, Adv. for JSPCB Ms. Hemantika Wahni, Adv. for Gujarat Mr. Som Raj Choudhury, Adv. for Odisha Ms. Aprajita Mukherjee, Adv. for Meghalaya Mr. Pragyan Sharma, Adv. for Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Abhimanyu Garg, Adv. for Puducherry Mr. M. Yogesh Kanna, Adv. for Tamil Nadu Mr. Jogy Scaria, Adv. for Kerala & KSPCB Ms. Kankana Arandhara, Adv. for Assam Mr. Atmaram N. S. Nadkarni, AG with Mr. S. S. Rebello, Adv. for Goa & GSPCB Mr. Rajkumar, Adv. for CPCB Mr. Lav Kumar Agrawal, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration

2.	Review Application No. 36/2016 (M.A. No. 1450/2016 & M.A. No. 04/2017) IN O. A. No. 318/2013	Rajender Singh Bhandari Vs. State of Uttarakhand & Ors.	Ms. Sunita Sharma, Adv. for Applicant Mr. Vikas Malhotra & Mr. Divya Prakash Pande, Adv. for MoEF Mr. Rohit Pandey & Mr. Sarthak Chaturvedi, Advs. for Andaman & Nicobar Mr. D. Bharthi Reddy, Adv. for Uttarakhand Mr. Mukesh Verma, Adv. Mr. D. K. Thakur, AAG for HP Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajen Shonker, Adv. for Kerala Mr. Jogy Scaria, Adv. for Kerala State PCB Ms. Aruna Mathur & Mr. Avneesh Arputham, Advs. for state of Sikkim Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Rajul Shrivastava, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Gautam Singh, Adv. for State of Bihar and BSPCB Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration
FOR ADMISSION			
3.	Appeal No. 13/2017	Alliance Envirocare Company Pvt. Ltd. Vs. Chandigarh Pollution Control Committee & Ors.	Mr. Amanpreet Singh Rahi, Adv. for Appellant
4.	Original Application No. 385/2017	Virendra Kumar Vs. Dev Samaj Trust & Ors.	Mr. Virendra Kumar, Applicant in person
5.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
6.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Ms. Sangeeta Kumar, Applicant in person
7.	Original Application No. 393/2017	M/s Eurasia Doordevices Vs. Uttarakhand Environment Protection and Pollution Control Board	Mr. Kamal Kumar Pandey, Adv. for Applicant
8.	Original Application No. 394/2017 (M.A. No. 737/2017)	M/s Grenesiis Constro Pvt. Ltd. Vs. Ministry of Environment, Forest & CC	Mr. Anurag Dubey & Ms. Meenakshi Parihar, Advs. for Applicant
9.	M.A. No. 728/2017, M.A. No. 729/2017, M.A. No. 730/2017, M.A. No. 731/2017, M.A. No. 732/2017 & M.A. No. 735/2017 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Arjun Syal, Adv. for Applicant in M.As.
10.	M.A. No. 738/2017 IN Original Application No. 451/2016	Selaqui International School Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant in M.A.
11.	M.A. No. 739/2017, M.A. No. 740/2017 & M.A. No. 741/2017 IN Original Application No. 125/2017	Court on its own Motion Vs. State of Karnataka	Mr. Sujatha Balachander, Adv. for Applicant in M.As.

12.	Original Application No. 70/2017 (CZ) (M.A. No. 318/2017 & M.A. No. 321/2017)	Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayushdev Bajpai, Adv. for Applicant
13.	Original Application No. 71/2017 (CZ) (M.A. No. 319/2017 & M.A. No. 322/2017)	Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayushdev Bajpai, Adv. for Applicant
14.	Original Application No. 72/2017 (CZ) (M.A. No. 320/2017 & M.A. No. 323/2017)	Club of Rajasthan Vs. Union of India & 2 Ors.	Mr. Ayushdev Bajpai, Adv. for Applicant
AFTER NOTICE			
15.	M.A. No. 687/2017 IN Original Application No. 237(T _{HC})/2013	Court on its's own Motion Vs. State of Himachal Pradesh & Ors.	Mr. Anjani Kumar Mishra, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
16.	Original Application No. 100/2017 (M.A. No. 510/2017)	Birendra Singh Matura & Ors. Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Divya Prakash Pande, Adv. Mr. Rajesh Kumar Singh, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Akshat Hansaria, Adv. for R-3 Mr. Rahul Verma, AAG for State of Uttarakhand Mr. A. K. Prasad, Adv. P & A Law Offices
FOR HEARING			
17.	M.A. No. 1161/2015 (I.A. No. 1157/2004) M.A. No. 1178/2015 & (I.A. No. 3305/2011) M.A. No. 1179/2015 (I.A. No. 2085/2007) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Amit Anand Tiwari, Adv. for state of UK Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajiv Bansal Adv. for R-3 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Parul Gupta, Adv.
18.	M.A. No. 1175/2015 (M.A. No. 1100/2016 & M.A. No. 273/2017) (I.A. No. 2743/2009) & M.A. No. 1176/2015 (I.A. No. 2744/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Anurag Tomar & Mr. Ayush Negi, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rahul Verma, AAG for Uttarakhand Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF Ms. Parul Gupta, Adv.
19.	Original Application No. 124/2015 (M.A. No. 375/2016, M.A. No. 308/2017, M.A. No. 310/2017, M.A. No. 327/2017, M.A. No. 637/2017, M.A. No. 644/2017, M.A. No. 649/2017, M.A. No. 650/2017, M.A. No. 669/2017 & M.A. No. 685/2017)	Sumitra Devi Vs. CPCB & Ors.	Mr. Saurabh Sharma & Mr. Gaurav Bhardwaj, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. S. S. Shamsery, AAG for R-2 & 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Lubhaya, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 to 8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Vijay Singhal, CEE for RSPCB

			<p>Mr. Pawan Upadhyay, Adv. for R-9 Mr. Vibhuti Sushant Gupta, Adv. Dr. Sarbjit Sharma, Adv. Mr. Roopali Singh & Sayobani Basu, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. PSP Legal Mr. Vivek Chib, Adv. Mr. Manav Gupta, Adv. Mr. Arjun Syal, Adv.</p>
20.	<p>Original Application No. 127/2016 (M.A. No. 309/2017, M.A. No. 636/2017, M.A. No. 644/2017, M.A. No. 657/2017, M.A. No. 684/2017 & M.A. No. 724/2017)</p>	<p>Dr. Laxman Raghav Vs. State of Rajasthan & Ors.</p>	<p>Mr. Rahul Khurana, Adv. for Applicant Mr. Rajkumar, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-4 Mr. Anuj Bhandari, Adv. for R-6 Ms. Sharmila Upadhyay, Adv. for R-7 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Mamta Tandon, Adv. Mr. Vivek Kumar Tandon, Adv. Mr. Rakesh Kumar, Adv. Mr. Ankit Anandraj Shah, Adv.</p>
21.	<p>M.A. No. 664/2017 IN Appeal No. 11/2017</p>	<p>Arvind Press Caps Limited Vs. Rajasthan State Pollution Control Board</p>	<p>Mr. Vivek Chib, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Raj Kumar, Adv. for CPCB Mr. Asif Ahmed, Adv.</p>

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